

ITEM NO.103

COURT NO.5

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 152/2013

TOFAN SINGH

Appellant(s)

VERSUS

THE STATE OF TAMIL NADU
WITH

Respondent(s)

Cr1.A. No. 836/2011 (II-B)

Cr1.A. No. 2214/2009 (II-B)

Cr1.A. No. 344/2013 (II-B)

Cr1.A. No. 835/2011 (II-B)

Cr1.A. No. 1826/2013 (II-C)

Cr1.A. No. 433/2014 (II-C)

Cr1.A. No. 1750/2009 (II-B)

Date : 07-02-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE SANJAY KUMAR

For Appellant(s) Mr. Nachiketa Joshi, AOR

Mr. Abhishek Singh, AOR
Mr. Aniket Mookerjee, Adv.
Mr. Akshat Choudhary, Adv.Mr. Punit Jain, Adv.
Ms. Pratibha Jain, AOR

Mr. Mohan Pandey, AOR

Ms. Ruchika Bhan, Adv.
Mr. Gurdeep Singh, Adv.
Mr. Sanjay Jain, AORMr. K. Paari Vendhan, AOR
Mr. M Yogesh Kanna, Adv.
Mr. S. Prabu Ramasubramanian, Adv.
Mr. Raghunatha Sethupathy B, Adv.
Mr. S. Sabari Bala Pandian, Adv.
Mr. Santhosh K, Adv.
Mr. Vasu Kalra, Adv.

For Respondent(s) Mr. B. Krishna Prasad, AOR

Mr. N Venkataraman, A.S.G.(NP)
Mr. R Bala, Sr. Adv. (NP)
Mr. Mukesh Kumar Maroria, AOR
Mr. Harish Pandey, Adv.
Mrs. Ranjana Narayan, Adv.
Mr. Akshay Amritanshu, Adv.
Mr. Raman Yadav, Adv.

Mr. Tushar Mehta, SG (NP)
Mr. S V Raju, A.S.G.
Mr. R Bala, Sr. Adv.
Mr. Kanu Agrawal, Adv.
Mr. Ranjana Narayan, Adv.
Mr. Suhasini Sen, Adv.
Mr. Zoheb Hussain, Adv.
Mr. Annam Venkatesh, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Manish Vashishtha, AOR

Ms. Swati Ghildiyal, AOR
Ms. Deepanwita Priyanka, Adv.
Ms. Devyani Bhatt, Adv.
Ms. Srujana Suman Mund, Adv.

Mr. C. K. Sasi, AOR
Ms. Meena K Poullose, Adv.

UPON hearing the counsel the Court made the following
O R D E R

On the prayer of the learned counsel for the respondent(s)
hearing of this batch of appeals is adjourned for a week.

List these appeals on 15.02.2024.

(NIRMALA NEGI)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR